

श्री रामबाबतार शास्त्री (पटना) : मैं यह निवेदन कर रहा था कि पूरे हिन्दुस्तान के लगभग 30 हजार स्टेशन मास्टर और प्रमिस्टेट स्टेशन मास्टर असहयोग आन्दोलन कर रहे हैं 16 दिसम्बर से तो मैं चाहूंगा कि उस के बारे में उप-रेल मंत्री जो यहाँ मौजूद है, वह एक ब्यान दें, उन से बातें करे । उन का टैन प्वाइंट डिमांड है और मेरे पास कलकत्ते से बिट्टी आई है कि ए. आई सी सी. के नुमाइदे उन को वहाँ जा कर टेरराइज कर रहे हैं और उन के आन्दोलन करने में दिक्कत पैदा कर रहे हैं । तो इस के बारे में वह एक ब्यान दें कि उन की मांग क्या है ? सरकार की नीति क्या है और उन का हल वह कैसे निकालना चाहते हैं ?

SOME HON. MEMBERS *rose* . . .
(*Interruptions*).

MR SPEAKER: All of you please sit down; you are speaking without my permission.

SHRI SAMAR GUHA (Contai): That word** should not be there.

MR. SPEAKER. It will not be there.

SHRI S. M. BANERJEE: I withdraw that word* let only the other remain.

SHRI JYOTIRMOY BOSU: I wrote to you about the Metro Goldwyn Meyer employees. There has been a conspiracy between one set of Indians and another set of Americans....

MR. SPEAKER: By writing you do not get my permission.

SHRI JYOTIRMOY BOSU:@

MR. SPEAKER: I have not allowed you; it will not go on record. There is

no provision in the Rule that I should allow anything to come in this House at any time. You should come through proper channel.

SHRI JYOTIRMOY BOSU: May I make one submission taking only half a minute? I wrote to you.

MR. SPEAKER: No. I have not called you.

13.46 hrs.

PAPERS LAID ON THE TABLE

ANNUAL ACCOUNT OF MORMUGAO PORT TRUST FOR 1970-71 AND AUDIT REPORT THEREON

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR): I beg to lay on the Table a copy of the Annual Accounts (Hindi and English versions) of the Mormugao Port Trust for the year 1970-71 and the Audit Report thereon under sub-section (2) of section 103 of the Major Port Trusts Act, 1963. [*Placed in Library See No LT-4104/72*]. ANNUAL REPORT OF COAL MINES LABOUR WELFARE ORGANISATION

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR REHABILITATION (SHRI BALGOVIND VERMA): On behalf of Shri R. K. Khadilkar, I beg to lay on the Table a copy of the Annual Report (Hindi and English version) on the activities of the Coal Mines Labour Welfare Organisation, for the year 1970-71 [*Placed in Library. See No LT-4105/72*].

REVIEW AND ANNUAL REPORT OF HINDUSTAN STEEL LIMITED, RANCHI

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(1) Review by the Government on the working of the Hindustan Steel Limited, Ranchi, for the year 1971-72.

**Expunged as ordered by the Chair.

@Not recorded.